

Uttarakhand, the residents of these hilly areas, should be brought under the purview of Mandal Commission. There should be no caste discrimination. The hilly areas are backward. These people should be included in the list of castes recommended by the Mandal Commission so that they could enjoy the benefits of reservation in jobs and participate in Government through Government Services. Thereafter, it make a demand for a separate Vidharbha land. Again I would like to submit that if our colleague, Shri Suraj Mandal puts up the map of the Jharkhand land in its old form, we would support him. But I support the demand for a Jharkhand land in letter and spirit. A separate State of Uttarakhand should be constituted by including districts of Uttar Kashi, Dehradun, Chamoli, Almorah, Nainital, Tehri Garhwal, Pitoragarh and Pauri Garhwal in it.

SHRI SURAJ MANDAL: Give us 25 districts or even 16 districts. Let the Government give us as many districts as it deems fit. *(Interruptions)*

SHRI RAM VILAS PASWAN: I said that it is a matter of four States. If you given areas together from all these States, we would put pressure on our Government.

With these words, I support the demand for a separate Uttarkhand State.....*(Interruptions)*

SHRI SURAJ MANDAL: There should be no politics in it. But you are politicising it.. *(Interruptions)*

SHRI RAM VILAS PASWAN: With these words I conclude.

17.35 hrs

ANNOUNCEMENT RE SITTING OF LOK SABHA

(English)

MR. DEPUTY-SPEAKER: Here is an announcement. I think this announcement

is very near and dear to all of you here.

As decided in the meeting of the Hon. Speaker, Deputy-Speaker, Members of the Panel of Chairman, Business Advisory Committee and the Chief Whips held today, the sitting of the House Fixed for Tuesday then 9 th March 1993, has been cancelled.

That means you are enjoying a holiday on the 9th.

Now, the time fixed for this item is over. Is it the pleasure of the House that we extend the time by one hour?

SHRI INDERJIT (DHARJEELING): This is a very important subject. We should devote more time to it. *(Interruptions)*

[Translation]

SHRI RAJENDRA AGNIHOTRI (Jhansi): It is an important subject. More time should be allotted to it. About 10-12 hon. Members would speak on it.

[English]

MR. DEPUTY-SPEAKER: Shall we extend the time by one hour.

SHRI RAM VILAS PASWAN: This is a very important Bill. Every member would like to participate in the debate. I think we must extend the time by one hour. Later on we may extend by one more hour.

MR. DEPUTY-SPEAKER: Do you want to extend the time by two hours? For the time being we shall extend it by one hour. If there are more participants, then we will see later on.

SHRI INDERJIT : I support the proposal made by Shri Ram Vilas Paswan. This is a very important subject. There are lots of demands being made in the country and I would beg of you to extend the time initially at least by two hours. If necessary later on it may be further extended. I also support his view that all the members who

[Sh. Inderjit]

want to speak on the subject should have a chance, because similar demands are coming up all over the country and it is vital for the stability of the country.

MR. DEPUTY-SPEAKER : For the time being the time is extended by one hour. Later on, if the House so feels a further extension can be given.

Now Shri Surya Naryan Yadav.

RESOLUTION: RE CREATION OF NEW STATES OF UTTARANCHAL AND VANANCHAL CONTEED

[Translation]

SHRI SURYA NARAYAN (Sahrasa): Mr. Deputy Speaker, Sir, I am gretful to the Hon. Member who has brought forward a resolution seeking reorganisation of the States with a view to create smaller States. I support the resolution. It is the need of the day that the existing bigger states should be reorganised and instead smaller states should be set up. If you study the existing state of affairs you will find that the development programmes have not reached grassroot level i.e. the villages where common people live. Sir, one of the reasons for this is the concept of bigger states. For example Uttar Pradesh forms almost half of India. I think all this is due to the mentality of the Government. About eighty five M.P's come from uttar Pradesh and almost all the Prime Minister have been hailing from that state. What is the reason? Whenever I have to travel from Delhi to Bihar. I find that till I enter Bihar, I am in Uttar Pradesh. If one has to go to Himachal Pradesh he has to pass through Uttar Pradesh. Therefore, I think for the development of villages, the cretion of smaller states is very important.

Sir, I want to given an example. Punjab had been divided into three states. I had

paid a visit to Haryana. I noticed that it has become a very prosperouss state . It has made a rapid Progress. At that time people felt worried that if the state is divided what would happen? But Haryana is an example in the whole country. It has provided that an agricultural state can also make rapid progress. Today it is contributing in exports. They are exporting food grains and other items.

This is an example. But when our proposals for the ' creation of the smaller states are made, Chief Ministers feel concerned about it. He may be Shri laloo Prasad Yadav or any other Chief Minister. They fear that their importance would diminish. (*Interruptions*) Since India became free, not a single year has passed when the Central Government and State Government have not spent crores of rupees on relief work in North Bihar. But not even a single Chief Minister has paid attention towards the development of agriculture in that state. Deposits of coal, steel and manganese are available in South Bihar. A huge sum is received as royalty for these deposits. But nothing is being spent for the development of this area out of this amount. Therefore, I would like to urge the Government to fulfil the demands of the people of jharkhand immediately to ensure the development of North Bihar. no time should be wasted. people of North Bihar would not tolerate if you want to keep them alive through relief measures without fulfilling their demand of Jharkhand land. We only want that North Bihar should progress and the demand for a seperate Jharkhand state should be accepted immediately. What is happening in North and South Bihar? The whole amount provided for the tribals is being misused. people want a separate state but all the leaders or the officials who pay a visit to the state do not have any sympathy for those people as they know that sooner or later they would Get a separate state. My submission is that as soon possible they should be given a statehood. Whether a division bench of High Court is not functioning in Ranchi. There used to be a Session of the State Assembly in the Governo's House during